

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 102

IN THE MATTER OF:
Kiran Bhanot

C.P. (IB) No. 148/Chd/Pb/2021

...

Petitioner

Under Section: 94, IBC 2016

Order delivered on 24.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 20.08.2024.

Sd/-

Court Officer